

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Office of Registrar General at Srinagar)

NOTIFICATION


No:- 2547 of 2024/RG/LS

Dated:- 23/10/2024

In addition to the existing panel of Lawyers for Hon' ble Supreme Court, **Shri. Siddharth V. Singh Thakur, Advocate**, has been inducted into the panel of advocates for conducting the cases of High Court of Jammu & Kashmir and Ladakh.

The empanelled lawyer shall ensure to secure the interest of the High Court by pursuing the cases vigorously and he shall, keep the Registrar General informed about the Court proceedings.

BY ORDER


23.10.24.
(Shahzad Azeem)
Registrar General

No:- 47480-07/RG/LS

Dated:- 23/10/2024

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of and Ladakh, Jammu.
5. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar.
6. Chief Librarian, High Court of and Ladakh, Jammu/ Srinagar.
7. Shri. Siddharth V. Singh Thakur, Advocate, High Court of J&K and Ladakh, Jammu for information and necessary action.
8. ~~IT~~ NIC, Srinagar for uploading the same on the official Website of High Court.


23.10.24.
Registrar General